

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1152
ANSWERED ON:16.11.2010
FINANCIAL COMMITMENTS FOR SECURING COMMONWEALTH GAMES
Owaisi Shri Asaduddin

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether India had to make huge financial commitments to various Commonwealth countries for bidding and securing the Commonwealth Games;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total financial commitments made and paid to such countries, country wise;
- (d) whether there are reports that such payments were made as kickbacks to secure the said games;
- (e) if so, the details thereof and the reaction of the Government thereto;
- (f) whether the Government has probed the veracity of such reports; and
- (g) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL)

- (a) & (b): No, Madam. As reported by the Organizing Committee(OC), at the time of Bid, an offer had been made of providing USD 100,000 per Commonwealth Games Association to be given through Commonwealth Games Federation(CGF) as Team Preparation Grant, as against the Bid offer by Canada of USD 75 million endowment funds for pre and post 2010 Games and preparation grant of USD 5 million.
- (c) USD 100,000 was committed and paid to each of the 70 countries affiliated with the Commonwealth Games Federation towards team preparation grant by the OC through the CGF.
- (d) & (e): As reported by the Organizing Committee, no kickbacks were given for hosting the Commonwealth Games, 2010.
- (f) & (g): Do not arise.